

then in two years the amount disbursed in that State should have been around Rs. 36 crores but the actual disbursement was Rs. 6 crores to Rs. 7 crores because the machinery to identify the families and to prepare the project was not ready, but in certain other States we find that they have gone beyond the target. When we show the consolidated figure under the Centre, we have to depend totally on these projects and the performance of the States. Under Central Ministries you will find in certain areas some amount of money will remain unutilised or under-utilised.

One point which he mentioned is about Urdu and Gujral Committee Report. On this point which he wanted to mention and which I got from your secretariat, I tried to collect information and I got the information from Education Ministry. I am told that it was decided in the meeting of Urdu Board on 7th January 1983 that the Report may be considered by the Standing Committee before it is discussed by the Board and the next meeting of the Standing Committee is scheduled to be held on 10th May, 1983.

SHRI G. M. BANATWALLA : Since 1972, meetings and meetings have been going on.

MR. SPEAKER : I shall now put the Motion for consideration to the House. The question is :

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84, be taken into consideration.”

*The Motion was adopted.*

MR. SPEAKER : We shall now take up clauses. The question is :

“That clauses 2 to 4 and the Schedule stand part of the Bill.”

*The Motion was adopted.*

*Clauses 2 to 4 and the Schedule were added to the Bill.*

*Clause I, the Enacting Formula and the Title were added to the Bill.*

SHRI PRANAB MUKHERJEE : Sir, I beg to move :

“That the Bill be passed.”

MR. SPEAKER : The question is :

“That the Bill be passed.”

*The motion was adopted.*

18.30 hrs.

RE : MOTION FOR ADJOURNMENT

MR. SPEAKER : I have to inform the House that the Adjournment Motion by Shri B. D. Singh to which leave was granted by the House today, will be taken up tomorrow at 4 p. m.

18.31 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on April 27, 1983|Vaisakha 7, 1905 (Saka).*